

**NOTIFICATION**

Bangalore, dated 30th May, 1995 [No.ED 2 MES 95].

**S.O. 522.-** In exercise of the powers conferred by sub-section (4) of section 1 of the Karnataka Education Act 1983, (Karnataka Act no. 1 of 1995) the Government of Karnataka hereby appoints the 1st day of June 1995 to be the day from which all provisions of the said Act shall come into force.

By order and in the name of the Governor of  
Karnataka,

M.Pankaja  
Special Officer & Ex-Officio Deputy Secretary to  
Government, Education Dept (Planning)

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